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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 72/441/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

Name of the Company: Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3) and 135 of the  
Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS Shreyansh Jain	PCS.	Petitioner.	
2.				

**ORDER**

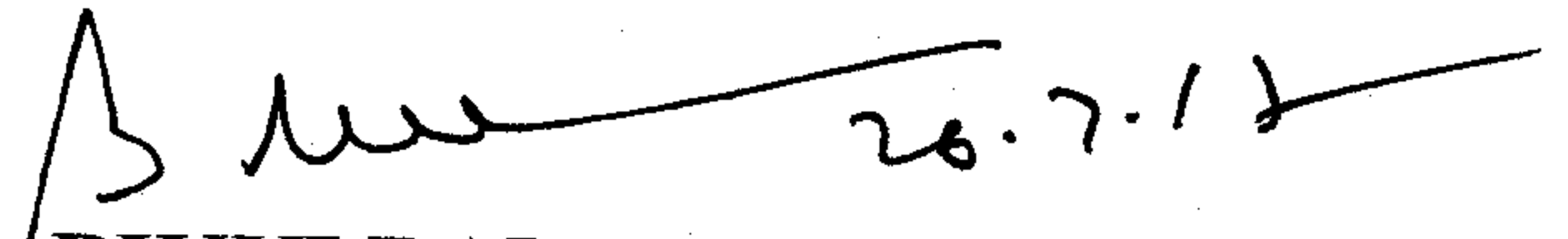
Learned PCS Mr. Shreyansh Jain present for Petitioner.

Heard arguments of Learned PCS for Petitioner.

Petitioner is directed to issue notice to the ROC and shall file proof of service.

List the matter on 18.08.2017.

Dated this the 26th day of July, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**